

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar  
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**Subject:** Allocation of Departments amongst Law Officers.

**Government Order No.9426 -JK(LD) of 2024.**  
**Dated.31 - 05-2024.**

In supersession of all the previous orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, J&K the following distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

<b>S. No.</b>	<b>Name of Law Officer with Designation S/Shri</b>	<b>Department Allocated</b>
1.	S. S. Nanda, Sr. Additional Advocate General	1. Housing & Urban Development Department including Housing Board. 2. Rural Development Department 3. Jammu Development Authority. 4. Jammu Municipal Corporation. 5. All Public Interest Litigations (PILs).
2.	Monika Kohli, Sr. Additional Advocate General	1. Home Department. 2. Revenue Department. 3. Department of Law, Justice and P.A. 4. J&K Crime Branch. 5. Anti-Corruption Bureau. 6. NIA cases/ All Unlawful Activities (Prevention) Act Appeals.
3.	Ramesh Arora, Sr. Additional Advocate General	1. Social Welfare Department 2. Higher Education Department. 3. Election Department.
4.	Ravinder Gupta, Additional Advocate General	1. Public Works (R&B) Department. 2. Industries and Commerce Department. 3. Geology & Mining Department. 4. SIDCO. 5. SICOP 6. Jammu and Kashmir Power

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		<p>Development Corporation</p> <p>7. J&amp;K Project Construction Corporation.</p> <p>8. Fixation and Regulation of Fee of Private Schools.</p> <p>9. J&amp;K Sports Council.</p>
5.	Amit Gupta, Additional Advocate General	<p>1. Power Development Department.</p> <p>2. Forest, Ecology and Environment Department</p> <p>3. Jal Shakti Department.</p> <p>4. Jammu and Kashmir Services Selection Board.</p> <p>5. Commissioner Food and Drugs Administration.</p> <p>6. All the preventive detention cases under the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act,1988.</p> <p>7. Any other specially assigned class of cases including Arbitration matters assigned by Ld. Advocate General.</p>
6.	Raman Sharma, Additional Advocate General	<p>1. Health and Medical Education Department</p> <p>2. School Education Department (Districts Jammu).</p> <p>3. SKIMS.</p>
7.	Rajesh Thapa, Additional Advocate General	<p>1. Transport Department.</p> <p>2. Information Department</p> <p>3. J&amp;K Road Transport Corporation.</p> <p>4. Tourism Department.</p> <p>5. Floriculture including Gardens and Parks.</p> <p>6. Labour and Employment</p>
8.	Vishal Bharti, Deputy Advocate General	<p>1. Disaster Management, Relief Rehabilitation and Reconstruction Department.</p> <p>2. School Education Department District Kishtwar.</p> <p>3. Skill Development Department.</p>
9.	K.D.S Kotwal, Deputy Advocate General	<p>1. Cooperative Department.</p> <p>2. Estates Department.</p> <p>3. J&amp;K Tourism Development Corporation.</p> <p>4. School Education Department District Ramban.</p> <p>5. He shall also assist the Learned Advocate General in cases involving Finance Department, Financial Corporation and all such matters</p>

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		<p>1. specially assigned by Ld. Advocate General.</p>
10.	Pawan Dev Singh, Deputy Advocate General	<ol style="list-style-type: none"> <li>1. Youth Services &amp; Sports Department.</li> <li>2. Civil Aviation Department.</li> <li>3. Khadi &amp; Village Industries Board.</li> <li>4. School Education Department (Udhampur and Reasi Districts)</li> <li>5. J&amp;K Cable Car Corporation.</li> </ol>
11.	Sunil Malhotra, Government Advocate	<ol style="list-style-type: none"> <li>1. Information Technology Department.</li> <li>2. Agriculture Production and Farmers Welfare Department.</li> <li>3. Animal/Sheep Husbandry and Fisheries Department</li> <li>4. Horticulture Department.</li> </ol>
12.	Bhanu Jasrotia, Government Advocate	<ol style="list-style-type: none"> <li>1. Department of Culture.</li> <li>2. J&amp;K Academy of Art, Culture and Languages.</li> <li>3. Hajj &amp; Auqaff.</li> <li>4. School Education Department District Samba.</li> </ol>
13.	Adarash Bhagat Government Advocate	<ol style="list-style-type: none"> <li>1. J&amp;K Building and Other Construction Welfare Board.</li> <li>2. J&amp;K Agro Industries Limited.</li> <li>3. Resident Commissioner, New Delhi.</li> <li>4. School Education Department District Rajouri and Poonch.</li> </ol>
14.	Eishaan Dadhichi Government Advocate	<ol style="list-style-type: none"> <li>1. Department of Tribal Affairs.</li> <li>2. Science and Technology.</li> <li>3. Hospitality and Protocol.</li> <li>4. School Education Department District Doda.</li> </ol>
15.	Sumeet Bhatia, Government Advocate	<ol style="list-style-type: none"> <li>1. Jammu &amp; Kashmir Legal Services Authority.</li> <li>2. Food, Civil Supplies and Consumer Affairs</li> <li>3. ARI &amp; Trainings Department.</li> <li>4. JK BOPEE.</li> <li>5. Planning Development and Monitory Department.</li> <li>6. School Education Department District Kathua.</li> </ol>
16.	Mohammad Irfan Inqlabi, Government Advocate	<ol style="list-style-type: none"> <li>1. Ranbir Government Press</li> <li>2. J&amp;K Institute of Management, Public Administration and Rural Development (IMPARD).</li> </ol>

General Administration Department, Finance Department  
including Financial Corporation and any other Department/

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Corporation that has not been assigned herein above to any Law Officer shall remain with the Learned Advocate General.

Shri Sumeet Bhatia, Government Advocate shall assist the Ld. Advocate General in all Arbitration matters.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated.31 -05-2024.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. All Administrative Secretaries.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. Director General of Police, J&K, Srinagar.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. Chief Electoral Officer, J&K, Srinagar.
8. Divisional Commissioner Jammu.
9. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
10. All concerned Law Officers.
11. Director Information, J&K, Srinagar.
12. Director Archives, Archaeology and Museums, J&K, Srinagar.
13. Director Litigation Jammu.
14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
18. I/C Website.
19. Government Order File.
20. Concerned File.

(Reyaz Ali Bhat)

**Assistant Legal Remembrancer**

*U. G. Bhat*  
21.05.2024.

*Reyaz Ali*  
21.05.24